

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
1659-1661/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Petitioner(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 05-02-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Prabhoo Dayal Tiwari, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1.) No.1659-1661/2017

Sole respondent in SLP(Cr1.) No.1659-1660/2017 has
already filed counter affidavit.

Last and final opportunity is granted to the Id. Counsel
for the petitioner for taking fresh steps for service of the
sole respondent in SLP(Cr1.) No.1661/2017 within two weeks.
Notice thereafter be issued.

List again on 3.4.2018.

KAPIL MEHTA
Registrar
5.2.2018

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